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Title: Need to provide compensation to displaced Tribals in the country.

SHRI PULIN BIHARI BASKE (JHARGRAM): Thank you, Mr. Chairman, Sir, for giving me the opportunity to raise an important matter. The tribals are the most weaker section of the society. Historically and traditionally, they are residing in the forest areas, fringe areas and hilly areas in different parts of the country. In the name of development, forest land is being handed over to the corporates by the Government. A large number of tribal families are being alienated from their land without giving any compensation. I am giving you a figure that is from January 2008 to August, 2011 – 1,82,389 hectares of forest land was diverted by the Ministry for projects in different States like Chhattisgarh, Andhra Pradesh, Odisha, Jharkhand, Karnataka, etc. The *adivasi* people are fighting and resisting against the forcible land grab. They are very poor and helpless. Neither the State Government nor the Central Government address this issue. The national wealth of our country is being looted by allowing illegal mining and export of iron ore. Tribal people are deprived and the Maoists are taking advantage of it.

So, I urge upon the Indian Government to take appropriate step to solve the problem and proper compensation should also be given.

MR. CHAIRMAN:

Shri P.K. Biju is allowed to associate with the matter raised by Shri Pulin Bihari Baske.